

(e) if so, the details thereof and the ways in which Government is removing these shortcomings?

THE MINISTER OF WOMENT AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) As per the information received from State Government, no such scheme is being implemented in Gujarat.

(b) to (e) Do not arise, in view of (a) above.

Implementation of Poshan Abhiyaan

634. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has taken any concrete steps on war footing so that all Anganwadi workers may be trained in the use of smartphone and other tools in order to provide real time information in the implementation of Poshan Abhiyaan;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) POSHAN Abhiyaan empowers the frontline functionaries *i.e.* Anganwadi Workers and Lady Supervisors by providing them with smart phones. ICDS-Common Application Software have been developed under POSHAN Abhiyaan which enables data capture, ensures assigned service delivery and prompts for interventions wherever required. The software allows capture of data from the field on the mobile phone of the Anganwadi Worker. It enables collection of information on ICDS service delivery interventions and its impact on nutrition outcomes in beneficiaries.

This data/information is then available on web-based ICDS-CAS dashboard on a near real time basis, for monitoring, to the supervisory staff at Block, District, State and National level, for action and decision making at their end. The dashboard displays data and provides reports on various programme areas to the administrative officers to interpret and use the information for improving service delivery. As on 31.10.2019, a total number of 5.10 lakh Anganwadi Workers have been trained and are using the ICDS-CAS Application across 26 States/UTs as per details given in Statement.

Statement*State/UT-wise details of Aanganwadi workers using ICDS-CAS application*

Sl. No.	States/UTs	Anganwadi Centre launched ICDS-CAS Application
1	2	3
1.	Andaman and Nicobar Islands	713
2.	Andhra Pradesh	55582
3.	Assam	681
4.	Bihar	49168
5.	Chandigarh	450
6.	Chhattisgarh	10473
7.	Dadra and Nagar Haveli	303
8.	Daman and Diu	102
9.	Delhi	4118
10.	Goa	770
11.	Gujarat	52801
12.	Himachal Pradesh	18860
13.	Jharkhand	11090
14.	Kerala	8614
15.	Madhya Pradesh	27810
16.	Maharashtra	109586
17.	Meghalaya	5776
18.	Mizoram	2244
19.	Nagaland	3595
20.	Puducherry	848
21.	Rajasthan	20559

1	2	3
22.	Sikkim	821
23.	Tamil Nadu	54397
24.	Telangana	11157
25.	Uttar Pradesh	51759
26.	Uttarakhand	8140
TOTAL		5,10,417

One Stop Centre for women in distress

635. SHRIMATI SHANTA CHHETRI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry has set up a Centrally Sponsored Scheme namely One Stop Centre (OSC) for women in distress;
- (b) whether the One Stop Centre for women is going to be set up in all the States and its benefits, if any; and
- (c) if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Government of India has approved One Stop Centre scheme for setting up of One Stop Centres (OSCs) for violence affected women in all the States/UTs. The scheme of One Stop Centre provides for a range of services for violence affected women including police facilitation, legal counselling, psycho-social counselling, medical aid and temporary shelter in an integrated manner under one roof.

Implementation of Centrally Sponsored Schemes by the Ministry

636. SARDAR BALWINDER SINGH BHUNDER: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Centrally Sponsored Schemes (CSS), including flagship programmes, being implemented at present by the Ministry; and
- (b) the details of targets and allocations made, funds allocated, disbursed and utilized in these schemes during the last three years, including the present year, scheme-wise and State/UT-wise, particularly in the State of Punjab?